

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.95/Chd/Hry/2017

In the matter of:

Transformers & Rectifiers (India) Limited.Petitioner.

Versus.

Sravanthi Infratech Pvt. Ltd.Respondent.

Present: Mr. Hiten M. Parikh, Chartered Accountant, the
Authorised Representative for the petitioner.
Mr.Siddharth Menon, Advocate for Sahijpal &
Associates for the respondent.

The office has put up the instant petition without
completion of the file after removal of the objections. The registry is
directed to be careful in future. Mr. Siddharth Menon, Advocate has
filed memo of appearance on behalf of the respondent. Now it is
directed that the matter be listed after completion of the file.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 25, 2017.

Ashwani